

IN THE HIGH COURT OF JHARKHAND AT RANCHI
Second Appeal No. 42 of 2016

Anita Devi
... .. **Appellant**
Versus
Gupteshwar Sharma
... .. **Respondent**

CORAM: HON'BLE MR. JUSTICE RAJESH KUMAR

For the Appellant : Mr. Amar Kr. Sinha, Adv.
For the Respondent : Mr. J. N. Upadhyay, Advocate

The matter was taken up through Video Conferencing. Learned counsel for the parties had no objection with it and submitted that the audio and video qualities are good.

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11/10.09.2021 As prayed for by the learned counsel for the appellant, the matter is adjourned to be listed after three weeks, subject to payment of Rs. 500/- in favour of Advocate's Clerks Association, Jharkhand High Court, Ranchi.

(Rajesh Kumar, J.)

Kamlesh/